

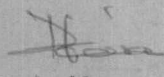
O.A. No.516/04.

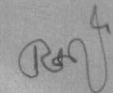
13.05.04.

Hon'ble Mr. Justice S.R. Singh, V.C.
Hon'ble Mr. D.R. Tiwari, A.M.

Heard Sri R.D. Khare learned counsel for the applicant,
Sri S Chaturvedi learned counsel for the respondents No.
1 to 3 and Sri V.K. Tiwari learned counsel for the
respondents No.4 and 5.

As prayed by Sri S Chaturvedi and Sri V.K. Tiwari
list this case on 24.05.2004 with a view to enabling
them to file counter affidavit or obtained instructions.


A.M.

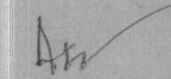

V.C.


Manish/-

24.05.04

Hon' maj Gen. K.K. Srivastava, A.M.
Hon' Mr. A.K. Bhatnagar, J.M.


List has been revised, none for the parties.
The O.A. is dismissed in default for non-prosecution.


J.M.


A.M.

Neelam)

Copy of order
Issued.


26.5.04